## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## Appeal No. 372 of 2017

Dated: 19<sup>th</sup> March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Office of Chief Engineer, State Load Despatch Centre ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Mazag Andrabi

Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. Manu Seshadri for R-2

## <u>ORDER</u>

The learned counsel, Ms. Mazag Andrabi, appearing for the Appellant, submitted that the affidavit of service has been filed in the Registry today.

Submission made by the learned counsel, appearing for the Appellant, as stated above, is placed on record.

In view of the above, the Registry is directed to verify and post this matter on **21.03.2018**.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Ss/js